

**Central Administrative Tribunal
Principal Bench**

OA-1027/2018

New Delhi, this the 08th day of March, 2018

Hon'ble Mr. Uday Kumar Varma, Member (A)

Smt. Jagwati, aged 73 years,
Widow of late Ram Chand-Ex. UDC,
R/o House No. 5, Molar Band,
Badarpur, New Delhi-110044.

... **Applicant**

(through Sh. M.K. Bharadwaj)

Versus

Union of India through

1. Secretary to Govt. of India,
Ministry of Science & Technology,
Department of Science & Technology,
Technology Bhawan, Qutab Institutional Area,
New Mehrauli Road,
New Delhi-110016.

2. Director General,
Council of Scientific & Industrial Research (CSIR),
Govt . of India, Anusandhan Bhawan,
Rafi Marg,
New Delhi-110001.

3. Director Central Road Researching Institute,
Delhi Mathura Road,
PO: CRRI, Oklhma,
New Delhi-110025.

4. Vice President,
Council of Scientific & Industrial Research (CSIR),
Govt. of India,
Rafi Marg, Anusandhan Bhawan,
New Delhi-110001. ... **Respondents**

ORDER (ORAL)

Learned counsel for the applicant seeks permission to withdraw this OA to file it with better particulars. Permitted with aforesaid liberty.

OA is accordingly dismissed as withdrawn.

(Uday Kumar Varma)
Member (A)

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